

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 619
CAA-72/ND/2022**

IN THE MATTER OF:

**M/s. Capital Trust Hosuing Finance Pvt. Ltd. and
M/s. Capital Trust Ltd.**

...APPLICANT

Section

U/s 230-232

**Order delivered on 05.12.2022
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALRAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Applicant

:

For the RD

:Adv. Shankari Mishra

For the OL

:Ms. Hemlata Rawat Counsel

For the Income Tax Department

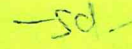
**:Adv. Kunal Sharma, Adv. Zehra
khan**

ORDER

It is stated that the RD's report was filed on 21.11.2022, but it is not available on the e-portal of the Tribunal. RD is directed to take steps to get the report uploaded on the e-portal of the Tribunal within 3 days. Ld. Counsel for the Income Tax Department submits that Department has already filed the report, but the same is also not available on the e-portal of the Tribunal. Income Tax Department is directed to upload the report within 3 days. List this matter on **21.12.2022**.



**(Rahul Bhatnagar)
Member (T)**



**(Bachu Venkat Balram Das)
Member (J)**